

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1215  
ANSWERED ON:10.03.2005  
COMMERCIAL PARKING CHARGES ON SIXTY SEATERS PLANES  
Argal Shri Ashok;Koli Shri Ramswaroop

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Airport Authority of India has decided not to levy commercial parking charges on the planes having capacity upto sixty seats;
- (b) if so, the details thereof; and
- (c) the companies benefited from the decision?

**Answer**

MINISTER OF STATE(INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

- (a) No, Sir.
- (b) & (c) Do not arise.